

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:499  
ANSWERED ON:24.02.2011  
OVERBRIDGES IN JALAUN  
Anuragi Shri Ghansyam

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways are contemplating to work out a plan for building new overbridges and sub-way road under-bridges;
- (b) if so, the details thereof;
- (c) whether rail over-bridge and sub-way road under-bridge has been sanctioned for Jalaun and Jhansi, district in Uttar Pradesh;
- (d) if so, the details thereof and the time by when budget allocation is likely to be made in this regard; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): Level Crossing (LC) having more than one lakh Train Vehicle Units (TVU) qualify for construction of Road Over Bridge (ROB) and Subway/Road under bridges on cost sharing basis. Such works are sanctioned by Railways on receipt of firm proposal from State Govt. giving consent of cost sharing and closure of level crossing after commissioning of ROB. Otherwise, works are undertaken on deposit terms with full cost borne by the State Government. Over Indian Railways, 826 ROB/RUBs are sanctioned for construction.

(c) & (d): In Jhansi district, ROB in lieu of LC No.147 at km 1179/8-9 on Jhansi-Kanpur section has been sanctioned during 2008-09 for which outlay of Rs.3 crore has been provided during 2010-11. In Jalaun district, a proposal for construction of ROB in lieu of LC No.182-B at km 1240/8-9 on Jhansi-Kanpur section near Orai is under consideration.

(e): Does not arise.